

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application NO. 599/2005

This, the 4th day of February, 2009.

**Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)**

Mani Ram, aged about 51 years, son of Sri Jagannath Resident of Laulai Ka Purwa, Chinhat Lucknow, at present residing at Kasba Malhaur, New Malhaur Railway Station, Lucknow.

Applicant.

By Advocate Sri Surendran P.

Versus

1. Union of India through the General Manager, Northern Railway, New Delhi.
2. Divisional Railway Manager, Northern Railway, Lukcnnow.
3. Chief Workshop Engineer (Mechanical) Northern Railway, Baroda House, New Delhi.
4. Chief Works Manager, Carriage & Wagon Shop, Northern Railway, Alambagh, Lucknow.
5. Deputy Chief Mechanical Engineer (Works), Cariage & Wagon Shop, Northern Railway, Alambagh, Lucknow.

Respondents.

By Advocate Sri B.B. Tripathi for Sri M.K. Singh.

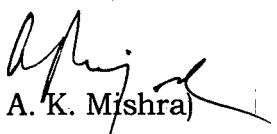
Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

This application has been filed by the applicant against the dismissal order dated 18.8.2004, 19.8.2004 and order dated 6.7.2005 O.A. issued by respondents and the matter is coming for hearing. At this stage, the learned counsel for the applicant submits that criminal appeal is pending before the Hon'ble High Court against conviction ^{Order} imposed against the applicant which is the basis for punishment of dismissal.

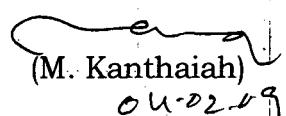
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2. In view of the above circumstances, O.A. is not maintainable at this stage and as such, O.A. is dismissed with a liberty to the applicant to seek such remedy after disposal of criminal appeal. No Costs.



(Dr. A. K. Mishra)

Member (A)



(M. Kanthaiah)
04-02-09

Member (J)

V.